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Title: Introduction of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Amendment Bill, 2014 (Amendment Of Section 26, Etc.).

SHRI M.K. RAGHAVAN (KOZHIKODE): Sir, I beg to move for leave to introduce a Bill further to amend the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995."

The motion was adopted.

SHRI M.K. RAGHAVAN : I introduce the Bill.

15.40 hrs.